## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1436/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Tech Mahindra Ltd

V/s

Reliance Communications Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE Advocate ABHISHEK Forg APKE 19 Belle. Operational

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2. SARANG BHANAGE - Repassentative Caedital

TUSHAD KAKALIA 3

ADVOCATE For

CP No. 1436/I&BP/NCLT/MB/MAH/2017 PPO PATE

DEBTOR

On the withdrawal memo filed by the Petitioner's Counsel, the Company Petition is hereby **dismissed** as withdrawn.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)